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SLP(C)No. 7116 OF 2000

ITEM No.

Court No. 0

SECTION IVB  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.7116/2000

(From the judgement and order dated 21/03/1997 in CWP 5851/96  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

TARUN CHAUDHARY

Petitioner (s)

VERSUS

STATE OF HARYANA & ORS.

Respondent (s)

(With prayer for interim relief)

Date : 09/02/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU  
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Petitioner (s)

Mr.Himinder Lal,Adv.

For Respondent (s)

Mr. Mahabir Singh,Adv.  
Mr. Kishan Datta,Adv.

UPON hearing counsel the Court made the following  
O R D E R